

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-05-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : CP(CAA)/10(CHE)/2024
APPLICATION NUMBER : CA(CAA)/60(CHE)/2023
NAME OF THE PETITIONER : Sundaram Investment Pvt Ltd
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 230-232 of CA, 2013


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SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : CP(CAA)/6(CHE)/2024
APPLICATION NUMBER : CA(CAA)/57(CHE)/2023
NAME OF THE PETITIONER : TVS Wealth Pvt Ltd
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 230-232 of CA, 2013



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PETITION NUMBER : CP(CAA)/7(CHE)/2024
APPLICATION NUMBER : CA(CAA)/56(CHE)/2023
NAME OF THE PETITIONER : TVS Capital Funds Pvt Ltd
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 230-232 of CA, 2013

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SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : CP(CAA)/8(CHE)/2024
APPLICATION NUMBER : CA(CAA)/58(CHE)/2023
NAME OF THE PETITIONER : TVS Investments Pvt Ltd
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 230-232 of CA, 2013



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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
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PETITION NUMBER : CP(CAA)/9(CHE)/2024

APPLICATION NUMBER : CA(CAA)/59(CHE)/2023

NAME OF THE PETITIONER : Geeyes Capital Funds Pvt Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 230-232 of CA, 2013



209. CP(CAA)/10(CHE)2024 IN CA(CAA)/60(CHE)2023
210. CP(CAA)/6(CHE)2024 IN CA(CAA)/57(CHE)2023
211. CP(CAA)/7(CHE)2024 IN CA(CAA)/56(CHE)2023
212. CP(CAA)/8(CHE)2024 IN CA(CAA)/58(CHE)2023
213. CP(CAA)/9(CHE)2024 IN CA(CAA)/59(CHE)2023

COMMON ORDER

Ld. Counsel Mr. T.K. Bhaskar for the Petitioner. OL is represented by Mr. B. Palani and Ms.SreeKumari. Ld. Counsel Mr. Avinash Krishnan Ravi for RD.

Heard.

Order Reserved.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)